

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1674  
ANSWERED ON:16.07.2009  
PRODUCTION OF CRUDE OIL FROM BARMER SANCHOR BASIN  
Meena Shri Raghuvir Singh;Singh Shri Dushyant

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether commercial crude oil production from Barmer-Sanchor basin in Rajasthan has commenced as envisaged;
- (b) if so, the details thereof alongwith the oil production rate from this block as per the approved development plan;
- (c) the benefit likely to accrue to the Government in terms of the provisions of the relevant Production Sharing Contract with the Operator;
- (d) whether there is a proposal to set up an oil refinery in Barmer; and
- (e) if so, the status of the proposal and the steps being taken to expedite commissioning of the refinery?

**Answer**

Minister of State in the Ministry of PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

(a) and (b) : No, Madam. The commercial production of crude oil from Rajasthan is likely to commence. As per revised development plan submitted by operator, the peak production rate is likely to be 1,25,000 barrels (bbls)/Day.

(c) to (e) : Government of India had nominated Mangalore Refinery Private Limited (MRPL), a subsidiary company of Oil and Natural Gas Corporation (ONGC) for setting up Refinery. The proposal to set up an oil refinery in Barmer is subject to techno-commercial viability to be assessed by ONGC. On production of crude oil, State Government is entitled to receive royalty as per the provisions of Production Sharing Contract (PSC). In addition to royalty, Central Government is entitled to receive profit petroleum as per PSC.